

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:4980
ANSWERED ON:20.12.2002
PERMISSION TO MNCs TO SELL NUTRITIOUS ANIMAL FOOD
TUFANI SAROJ

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a): whether the Government have given permission to some foreign multinational companies to sell their products related to nutritious animal food in India;
- (b): if so, the details of these companies;
- (c): whether these multinational companies have procured shares of some Indian companies in this regard; and
- (d): if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (DR. RAMAN SINGH)

(a) to (d): Government has granted four (4) foreign collaboration approvals for production and sale of animal feed during the last three years (1999-2001). Details of the approvals are given below:

S.No.	Approval No	Name of the Foreign Company	Name of the Indian Company	Permission granted
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1.	SIA approval No. 348(99)/385(99)	M/s. Provimi France	M/s. Vetcare Ltd.	Acquisition of 51% Equity stake in the Indian Company dt. 9.8.99
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2.	SIA approval No. 349(99)/386(99)	M/s. Provimi France	M/s. Tetragon Chemie Ltd.	Acquisition of 51% equity stake in the Indian Company Dt. 9.8.99
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3.	RBI approval No. 6141 dt.1.12.2000	M/s. Kemin Inc., USA Technologies (I) Pvt. Ltd.	M/s. Kemin Industries	Permission for Nutritional Technology Agreement
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4.	RBI approval No. 6187 dt.1.12.2001	M/s. Kemin Inc., USA Technologies India Ltd.	M/s. Kemin Industries	Permission for Nutritional Technology Agreement
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Permissions for acquisition of shares by multinational/foreign companies in Indian companies are granted as per the extant policy based on the Board Resolution of the Indian company supporting such acquisition and Declaration by the investors regarding their previous/existing ventures in the same or allied field in India. Such approvals are also subject to SEBI/RBI pricing norms and SEBI's take over code, wherever applicable.